

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-08/2017/2887/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Utpal Prasad,  
Principal Judge,  
Family Court, Barpeta.

Dated Guwahati, the <sup>st</sup> 21 March, 2024.

Sub:- **Vehicle permission.**

Ref:- Letter No. FCB/15/Admin/2024/288 Dated 20.03.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **vehicle permission** has been duly considered and rejected.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-08/2017/2888/A dated 21.03.2024**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

*sd/-*

**JT. REGISTRAR (VIGILANCE)**